#### STATEMENT II

# CALCUTTA URBAN DEVELOP-MENT PROJECT III

Howrah will be benefitted from the following components of the Calcutta Urban Development Project III (CUDP-III).

## (i) MUNICIPAL DEVELOPMENT PROGRAMME (MDP)

To be executed by 37 Municipalities including the Howrah Municipal Corporation, it seeks to deliver basic municipal services to the most deprived areas of the municipalities. The programme comprises investment at the ward level and includes bustiupgradation, improvements in water supply, drainage, solid waste management and improvements of local roads and markets. The amount allocated for Howrah Municipal Corporation is Rs. 7 crores.

### (2) CALCUTTA/HOWRAH (METRO-CORE) INVESTMENT PROGRAMME

Both Calcutta Metropolitan Corporation and Howrah Metropolitan Corporation are benefitted by this component which is focussed on optimising the existing infrastructure. This include provision of house connections to the sewerage network and "Seed Capital" for Urban Renewal Schemes. The total cost is Rs. 67.59 crores.

# (3) COMPLEMENTARY PRO-GRAMMES

These programmes are centrally initiated and coordinated by the Calcutta Metropolitan Davelopment Authority (CMDA) and include Rs. 3.32 crores for the training and Technical Assistance Programme meant for training the personnel of Calcutta Metropolitan Development Authority, Howiah Improvement Trust, etc.

### Closing of Government Presses and Stationery Office

161. SHRI HANNAN MOLLAH: Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Union Government have dropped the proposal to close down Government of India Printing Presses and Stationery Office including the Government Press, Santragachi; and

(b) if so, whether those Presses and Stationery Office will be modernised with proper investment?

THE MINISTER OF URBAN DEVEL-OPMENT (SHRI MURASOLI MARAN) : (a) The issue relating to closure of Presses is under review. The Government of India Stationery Office was closed down on 16-10-1987. However an ex-porte stay order was passed by the Calcutta High Court against the closure on the basis of a writfiled against the closure. The matter remains sub judice.

(b) Does not arise at this stage.

### Setting up of Food Processing Industries in West Bengal

162. SHRI HANNAM MOLLAH: Will the Minister of FOOD PROCESSING INDUS-TRIES be pleased to state

(a) whether Union Government have any proposal to set up food processing industries in West Bengal:

(b) if so, the details thereof; and

(c) when these units are likely to be set up?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING IN-DUSTRIES (SHRI SHARAD YADAV): (a)